

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 857 of 2020

IN THE MATTER OF:

**Alok Kaushik (Registered Valuer in the CIRP of
Kavveri Telecom Infrastructure Ltd.)**

...Appellant

Versus

**Mrs. Bhuvaneshwari Ramanathan,
(Resolution Professional in the CIRP of
Kavveri Telecom Infrastructure Ltd.) & Ors.**

...Respondents

Present:

**For Appellant: Mr. Rajendra Beniwal, Mr. Kumar Sumit, Mr. Alok
Kaushik and Mr. Chirag Gupta, Advocates.**

For Respondents: Mr. Rajesh Gautam, Advocate for R-1 & 2.

ORDER
(Through Virtual Mode)

08.10.2020: List the appeal 'for admission (fresh case)' on **13th October, 2020** before some other Bench of which one of us (Dr. Ashok Kumar Mishra, Member Technical) is not a Member.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc